

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15/01/2019

O.A./260/104/2013

ABHIRAM SAHU

MR. S BEHERA HAS NOT FILED

-V/S-

VAKLATNAMA

D/O POST

ITEM NO:4

FOR APPLICANTS(S) Adv. : Mr. J.P. Behera

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

| Notes of The Registry | Order of The Tribunal | | | | |
|--------------------------------------|---|--------------------------------------|-------------------------------------|----|--|
| | <p>Ld. Counsel for the applicant submitted that he has not received any information from the applicant in this matter. Accordingly, the O.A. is disposed of as not pressed.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table> | (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) | kb | |
| (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) | | | | |
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